

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 1658 of 2010**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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12 /08.07.2020: Mr. Vijyant Verma, learned counsel for the opposite party No. 2 seeks an adjournment of this case, for which, Mr. Gouri S. Prasad, learned A.P.P, has got no objection.

Prayer is allowed.

List this case after the Court starts normal functioning, post COVID-2019.

Anu/-

**(ANANDA SEN, J.)**